

**COURT - I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 158 OF 2017**

**Dated: 1<sup>st</sup> June, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson**  
**Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Power Ltd. ...Appellant(s)**

**Vs.**

**Central Electricity Regulatory Commission & Ors. ...Respondent(s)**

**Counsel for Appellant(s) : Mr. Matrugupta Mishra**

**ORDER**

Issue notice to the Respondents returnable on 31.07.2017. Dasti, in addition, is permitted.

List the matter on **31.07.2017.**

**(I. J. Kapoor)**  
**Technical Member**  
vt/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**